

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
Registration T.A. No.343 of 1987  
(W.P. No.3269 of 1979)

R.P.Gautam .... Petitioner

Versus

Union of India & Others .... Respondents.

Hon.Ajay Johri, A.M.

Hon. G.S.Sharma, J.M.

No one is present on behalf of  
the petitioner.

Shri K.C. Sinha puts in appearance  
on behalf of the respondents.

The petition ( Writ Petition No.3269  
of 1979) is dismissed for default of the  
petitioner.

Sol. Member (J)

Member (A)

Dated the 22nd March, 1988

RKM

Composed by

Atleey  
24/3/88